

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:569

ANSWERED ON:24.07.2003

TRANSPORT RACKET IN BHEL BHOPAL

GADDE RAMAMOCHAN;M.V.V.S MURTHI;NARESH KUMAR PUGLIA;PUTTASWAMY GOWDA;SADASHIVRAO DADOBA
MANDLIK

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether a transport racket involving irregularities and kickbacks worth crores of rupees in the Bharat Heavy electricals Limited in Bhopal has been busted recently;
- (b) if so, the facts and details thereof;
- (c) the departmental action taken by the Government against officials of BHEL involved in this fraud and the details of seizure made therefrom; and
- (d) the corrective measures taken to check such frauds?

Answer

MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SUBODH MOHITE)

(a) & (b) On 2nd July 2003, the Central Bureau of Investigation (CBI) conducted a surprise check at BHEL, Bhopal's Traffic Department. CBI collected following documents relating to transportation of goods:-

- 8 Nos. of running rate contract files of traffic division.
- Approx. 40,000 Nos. freight bills of transporters for last two years.
- Distance directory, Truck allocation and movement progress report.

Subsequently, on 3rd and 4th July,2003, the CBI conducted surprise check at Barnala Transporter's Godown and Heavy Cargo Mover Godown outside the BHEL premises in Bhopal. Some consignments of BHEL, Bhopal were found in the Godowns of transporters.

(c) & (d): Appropriate action will be taken by Government./BHEL. However, based on the available initial inputs, action has been initiated by BHEL to strengthen their internal systems.